

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 205  
IA (CA) No. 18/JPR/2024  
IA (CA) No. 30/JPR/2024  
IA (CA) No. 38/JPR/2024  
IA (CA) No. 39/JPR/2024  
CP No. 07/241-242/JPR/2024  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Jagdish Tambi & Ors.**

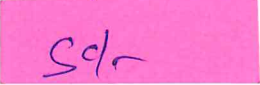
...Petitioners

**Versus**

**M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.**

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to  
21.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

August 07, 2024